

RAJYA SABHA

Wednesday, the 5th February, 2020/16 Magha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं नागरिकता अधिनियम, 1955 की धारा 8 की उप-धारा (4) के अधीन नागरिकता (नागरिकों का रजिस्ट्रीकरण और राष्ट्रीय पहचान पत्रों का जारी किया जाना) संशोधन नियम, 2019 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं.सा.का.नि. 586, दिनांक 21 अगस्त, 2019 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 1802/17/20]

Report and Accounts (2018-19) of ESIC, New Delhi and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under Section 36 of the Employees' State Insurance Act, 1948:—
 - (a) Annual Report of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2018-19.
 - (b) Annual Accounts of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2018-19, and the Audit Report thereon.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1707/17/20]

I Notification of the Ministry of Housing and Urban Affairs.

II Report and Accounts (2018-19) of the Air India Limited, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND